## Restraints on signing MOUs for Power Projects

Written Answers

1483. PROF. NAUNIHAL SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have asked the State Governments exercise utmost restraints in making commitments or signing MOUs for power projets, based on liquid fuel;
  - (b) if so, the details thereof;
- (c) whether it is a fact that the projects of about 28,000 MW, based on liquid-fuel, in private sector have been proposed by the State Governments; and
- (d) if so, what would happen to such projects in the light of policy announcements?

THE MINISTER OF STATE IN THE **MINISTRY** OF **POWER** AND MINISTER OF STATE THE MINISTRY NON-OF CONVENTIONAL **ENERGY SOURCES** (DR. VENUGOPALACHARI): (a) and (b) Government of India has requested State Governments to exercise utmost restraint in signing any new Memorandum Understanding or making commitments for power generation based on liquid fuels.

- (c) As on date. State Governments have made a request for providing fuel linkage for power projects based on liquid fuels aggreating to about 33,500 MW
- (d) Guideliness for allocation of liquid fuels to different proposed power projects are being prepared in consultation with Ministry of Petroleum & Natural Gas and State Governments.

## Maharashtra cities under Prime Minister's integrated Urban poverty Eradication Programme

1484. PROF. RAM KAPSE: Will the PRIME MINISTER be pleased to state

- (a) whether Government propose to include Kulgaow-Badlapur, Navghar, manikpur and Kamptee in Maharashtra under the Prime Minister's Integrated urban Proverty Eradication Programme (PMIUPEP);
- (b) whether Government have received any representation from the State Government in this regard;
  - (c) if so, the action taken thereon; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE OF MINISTRY URBAN **AFFAIRS EMPLOYMENT** AND AND OF MINISTER STATE IN THE MINISTRY OF **PARLIAMENTARY AFFAIRS** (DR VENKATESWARLU): (a) to (d) The Government had reeived a proposal for inclusion of Kulgaow-Badlapur, Navghar, Manikpur and Kamptee towns Maharashtra under the Prime Minister's Integrated Urban Poverty Eradication Programme (PMIUPEP). While Navghar and Manikpur, forming part of the Vasai Urban Agglomeration (U.A.) with population between 50,000 and 1,00,000 as per the 1991 Census, arc already included under the Programme, Kamptee U.A. and Kulgaon-Badlapur U.A. do not have urban population between the prescribed limits and are thus not eligible for coverage under the Programme as per the 1991 Census. The Government State was informed accordingly.

## Change in the Delhi Master Plan

1485. SHRI KRISHNA BIRLA: Will the PRIME MINISTER be pleased to state:

- (a) the number of times Delhi Master Plan 1962 was changed;
- (b) the major changes made in the Master Plan's land use and the area